

Loss of Share Certificates of  
M/s. VENKY'S INDIA LTD  
Venkateshwara House, S.No. 114/A/2, Pune Sinhgad Road,  
Pune – 411030

Notice is hereby given that the Certificate(s) for the under mentioned Equity Shares of the Company have been lost / misplaced and the holder(s) / purchaser(s) of the said Equity Shares have applied to the Company to issue duplicate Share Certificate(s).  
Any person who has a claim in respect of the said Shares should lodge the same with the Company at its Registered Office within 21 days from this date else the Company will proceed to issue duplicate certificate(s) to the aforesaid applicants without any further intimation.

| Folio No. | Name of the Shareholder | No. of Shares | Distinctive No(s) | Certificate Nos. |        |
|-----------|-------------------------|---------------|-------------------|------------------|--------|
|           |                         |               | From              | To               |        |
| 0010872   | G.Kashinath             | 25            | 1019276           | 1019300          | 10887  |
|           |                         | 25            | 2515176           | 2515200          | 120043 |
|           |                         | 10            | 2515201           | 2515210          | 120044 |
|           |                         | 20            | 8894502           | 8894521          | 146156 |
|           |                         | 40            | 10490215          | 10490254         | 167947 |

Place : Hyderabad  
Date : 23-5-2024

G.Kashinath  
Name of the share holder



**Bank of Maharashtra**  
पुणे, महाराष्ट्र

**Pune West Zonal Office:** Janamangal,  
1st Floor, Old Mumbai-Pune Highway,  
Above Bank of Maharashtra Pimpri Branch,  
Pimpri, Pune-411 018. **Tel.:** 020-2733 5351

**POSESSION NOTICE**  
[Appendix IV under the Act-Rule 8(1)] (For Immovable property)

WHEREAS, the undersigned being the Authorised Officer of the **Bank of Maharashtra** under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act - 2002 and in exercise of powers conferred under Section 13(12) of the said Act read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a **Demand Notice dated 12/03/2024** calling upon the Borrowers **Mr. Omkar Ravindra Godse** to repay the amount mentioned in the Notice being **Rs. 9,19,302.45 Plus Unapplied Interest under Loan/CC A/c No. 60415198414** within 60 days from the date of receipt of the said Notice. The Notice was sent through registered post.

The Borrower as well as Guarantors having failed to repay the amount, notice is hereby given to the Borrower as well as Guarantors and the Public in general that the undersigned has taken **symbolic possession** of the properties described herein below in exercise of powers conferred on him/her under Section 13 (4) of the said Act read with rule 8 of the said Rule on this **21<sup>st</sup> Day of May 2024**.

The Borrowers as well as Guarantors in particular and the Public in general is hereby cautioned not to deal with the properties and any dealings with the properties will be subject to the charge of the **Bank of Maharashtra, Manchar Branch** for an amount mentioned above.

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

**The details of the properties mortgaged to the Bank and taken symbolic possession by the Bank are as follows:-**

1) Flat No. E-204, E Wing, Second Floor, Trimurti Plaza out of S.No.16/16, at Mordewadi, Manchar Tq. Ambegaon Dist. Pune Pincode - 410503, **Boundaries :** On or towards **North :** By Road; On or towards **South :** By Property of Smt.Parubai Thorat Patil, On or towards **East :** By Property of Mr.Ghule Ashok Sabaji, On or towards **West :** By Property of Smt.Latabai Morde

2) Flat No. E-304, E Wing, Second Floor, Trimurti Plaza out of S. No. 16/16, at Mordewadi, Manchar Tq. Ambegaon Dist. Pune Pincode - 410503, **Boundaries :** On or towards **North :** By Road, On or towards **South :** By Property of Smt. Parubai Thorat Patil, On or towards **East :** By Property of Mr.Ghule Ashok Sabaji, On or towards **West :** By Property of Smt.Latabai Morde

Date : 21/05/2024  
Place : Pune

Chief Manager & Authorised Officer,  
Bank of Maharashtra



**AAVAS FINANCIERS LIMITED**  
(Formerly known as AU HOUSING FINANCE LIMITED) (CIN:L65922RJ2011PLC034297)  
Regd. & Corp. Office: 201-202, 2nd Floor, South End Square, Mansarovar Industrial Area, Jaipur. 302020

**POSESSION NOTICE**

Whereas, The undersigned being the Authorised Officer of **AAVAS FINANCIERS LIMITED** (Formerly known as "AU HOUSING FINANCE LIMITED") under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred upon me under section 13(12) read with Rule 9 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice calling upon the borrowers mentioned herein below to repay the amount mentioned in the respective notice within 60 days from the date of receipt of the said notice. The borrowers having failed to repay the amount, undersigned has taken possession of the properties described herein below in exercise of powers conferred on me under Section 13(4) of the said Act read with Rule 9 of the said rules on the dates mentioned as below.

The borrower and guarantor in particular and the public in general is hereby cautioned not to deal with the properties and any dealings with the property will be subject to the charge of the **AAVAS FINANCIERS LIMITED** (Formerly known as "AU HOUSING FINANCE LIMITED") for an amount mentioned as below and further interest thereon.

| Name of the Borrower                                                                                                                                               | Date & Amount of Demand Notice                           | Description of Property                                                                                                                                                                                                 | Date & Type of Possession              |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------|
| <b>SURAJ NANASO CHOUDHARI,</b><br>NANA GULAB CHOUDHARI,SUNITA NANASO CHOUDHARI,<br>ROHAN NANASO CHOUDHARI<br>[A/c No.] LNWAG03622-230286960 & LNWAG09823-240297322 | 8-Feb-24<br>Rs. 2787778/- &<br>Rs. 1322986/-<br>6-Feb-24 | OLD PLOT NO 606, NEW GAT NO 809, G+1, NEAR MARUTI MANDIR, Naygaon B.O, Haveli, Sortapwadi, PUNE PIN: 412110 <b>Admeasuring 399.947 Sq. Mtr.</b>                                                                         | Symbolic Possession Taken on 21 May 24 |
| <b>DILIP KANDHARE,</b><br>Mrs. SANGITA KANDHARE<br>Guarantor : Mr. SANTOSH BANGUDE<br>[A/c No.] LNPUN00413-140007512                                               | 14-Jul-22<br>Rs. 967616/-<br>14-Jul-22                   | FLAT NO- 14, 2ND FLOOR, S. NO- 15, PRATHAMESH APT, WARAJE, HAVELI, PUNE, MAHARASHTRA <b>Adm.340 Sq. Ft.</b>                                                                                                             | Physical Possession Taken on 21 May 24 |
| <b>JAYAPRAKASH BHERARAM BARDA,</b><br>Mrs. POOJAPRAKASH BARDA<br>[A/c No.] LNPUN003020-210164111                                                                   | 15-Mar-24<br>Rs. 1235313/-<br>15-Mar-24                  | FLAT NO 203 2nd Floor AERO SPACE SR NO 86 HISSA NO 3 PLOT NO 10 VILLAGE LOHGAON TAL HAVELI DIST PUNE PIN- 411047 <b>Admeasuring 488.8 sq. Ft.</b>                                                                       | Symbolic Possession Taken on 21 May 24 |
| <b>RAJENDRA SANJAY ZADE,</b><br>KAMAL ZADE,SANJAY ZADE,TEJASWI KAMBALE<br>[A/c No.] LNHIN01419-200116901                                                           | 9 Dec 23<br>Rs. 1295624/-<br>6 Dec 23                    | FLAT NO. 507 ON 5TH FLOOR IN THE BUILDING KNOWN AS MALHAR GAD WHICH IS CONSTRUCTED ON LAND BEARING SR. NO. 45, HISSA NO. 11 SITUATED AT VILLAGE NARHE, TAL HAVELI DIST. PUNE PIN- 411047 <b>Admeasuring 579 Sq. Ft.</b> | Physical Possession Taken on 22 May 24 |

Place : Jaipur  
Date: 23-05-2024

Authorised Officer Aavas Financiers Limited



**Saraswat Bank**  
Saraswat CO-OP Bank Ltd.

**"Zonal Office, 8/3, Karve Road, Pune 04.**  
**Recovery Department, 433/B/2, 2nd floor, Madhav Apartment Near Old Zilla Parishad Building, Pune 01.**  
Phone No. : (020) 26062667, 26061955, 26061184, 26061185

**POSESSION NOTICE (For Immovable Property)**  
**APPENDIX IV [Rule 8(1)]**

Whereas, The undersigned being the authorized officer of **SARASWAT CO-OPERATIVE BANK LTD** under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13 (12) read with rule 8 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice. The borrowers having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken the **Symbolic Possession** of the property described herein below in exercise of powers conferred under section 13(4) of the said Act read with rule 8 of the said Rules on this dates mentioned in schedule. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealing with the property will be subject to the charge of **SARASWAT CO-OPERATIVE BANK LTD.**

| Sr. No. | Name of the Borrower                                                                                            | Description of the Immovable Property                                                                                                                                                                                                                                                                                                                                                                                                            | Demand Notice & Symbolic Possession Date                       | Total Dues as on                                                      |
|---------|-----------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------|-----------------------------------------------------------------------|
| 1.      | <b>1. Mr. Gondhalekar Ismail Ishaq Dilip (Borrower)</b><br><b>2. Mr. Gondhalekar Nayab Ismail (Co-borrower)</b> | All That piece and parcel of Flat No. 403 admeasuring about 903 sq. fts. i. e. 83.89 sq. mtrs. (built up) on the fourth floor in A Wing of the building Sweetly Arcade constructed or to be constructed on the land bearing S. No. 43/2A/1A, 43/2A/2A and 43/2A/2B at Village Kondhwa Khurd, Tal. - Haveli, Dist. - Pune and within the limits of Pune Municipal Corporation and Registration District Pune Sub –District, Tal–Haveli, Dist Pune | <b>12.01.2024</b><br><br><b>&amp;</b><br><br><b>15.05.2024</b> | <b>Rs. 31,23,523/- as on 11.01.2024 plus interest from 01.01.2024</b> |

Date : 22.05.2024  
Place : Pune

Authorized Officer  
Saraswat Co-op Bank Ltd.



**FEDBANK**  
FINANCIAL SERVICES LIMITED

**FEDBANK FINANCIAL SERVICES LTD**  
Having corporate office at Kanakia Wall Street,  
A-Wing, 5th Floor, Unit No.501, 511, 512 Andheri - Kurla Road, Chakala, Andheri, East, Mumbai, Maharashtra - 400093

**DEMAND NOTICE**  
UNDER THE PROVISIONS OF THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 ("the Act") & THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 ("the Rules")

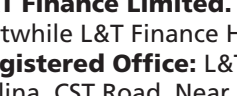
The undersigned being the Authorized Officer of Fedbank Financial Services Limited (Fedfina) under the Act and in exercise of the powers conferred under Section 13(12) of the Act read with Rule 3 issued Demand Notice(s) under Section 13(2) of the Act, calling upon the following borrower(s) to repay the amount mentioned in the respective notice(s) within 60 days from the date of receipt of the said notice. The undersigned reasonably believes that borrower(s) is/are avoiding the service of the Demand Notice(s), therefore the service of notice is being effected by affixation and publication as per Rules. The contents of Demand Notice(s) are extracted herein below:-

| SR. No. | Name of the Borrower / Co-Borrowers Property Holders as the case may be                                                                                                                                                                                                                                                                                                    | Description Of Secured Assets/Mortgage Property                                                                                                                                                                                                                                                                                                             | Dt. of Demand Notice U/s. 13(2) & Total O/s.                                                                                                                       |
|---------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | <b>Loan Account No. FEDBAASTL0503201</b><br><b>1.Onkar Someshwar Kharvade (Borrower)</b><br><b>2.Akshada Onkar Kharvade (Co – Borrower)</b><br><b>All Residing at -</b> CTS 409, Milkat No 378 A/P Lasurne Grampanchayat Road Tq Indapur Dist Pune 413114. <b>Also at :</b> Hotel Someshwar Lasurne Indapur Road Lasurne Tq Indapur Dist Pune.                             | All that piece & parcel of CTS No 409 area adms 99.08 sq mtrs Bearing its Grampanchayat Property No 378 and construction thereon area admg 30*49 sq Ft of village Lasurne Tq Indapur Dist Pune. Boundaries as Under. East :- Property of Someshwar Kharvade, West :- Baramati Indapur Road, North :- Grampanchayat Internal Road, South:- Gat No 455 & 461. | <b>14-05-2024</b><br>Rs. 21,25,825/- (Rupees Twenty One Lakh Twenty Five Thousand Eight Hundred Twenty Five Only) as on 13-05-2024<br><b>NPA DATE - 06-05-2024</b> |
| 2.      | <b>Loan Account No. FEDKBG0HL0504002</b><br><b>1.Radhika Mangesh Dive (Borrower)</b><br><b>2.Mangesh Madhukar Dive (Co – Borrower)</b><br><b>All Residing at -</b> 669 Ganesh Nagar, Sai Mandir Samor, Taluka Anveer Shingnapur Near Sai Mandir Kolhapur 416010. <b>Also at :</b> GP Milkat No 1990, Ganesh Nagar Mouje Shingnapur Karveer Tq Karveer Dist Kolhapur 416010 | All that piece & parcel of land bearing GM No 1990, area admeasrng 102.23 Sq Mtrs (1100 Sq Ft) and unit situted form north side as unit 1st & unit 2nd, situted within the limits of Mouje Shingnapur Taluka Karveer Dist Kolhapur. Boundaries as Under. East- Self Own Property, West- Road, North- Road, South:- Property of Shri Yashwant Patil          | <b>14-05-2024</b><br>Rs. 26,48,401/- (Rupees Twenty Six Lakh Forty Eight Thousand Four Hundred One Only) as on 13-05-2024<br><b>NPA DATE - 06-05-2024</b>          |

The borrower(s) are hereby advised to comply with the Demand Notice(s) and to pay the demand amount mentioned therein and herein above within 60 days from the date of this publication together with applicable interest, additional interest, bounce charges, cost and expenses till the date of realization of payment. The borrower(s) may note that Fedfina is a secured creditor and the loan facility availed by the Borrower(s) is a secured debt against the immovable property/properties being the secured asset(s) mortgaged by the borrower(s). In the event borrower(s) is failed to discharge their liabilities in full within the stipulated time, Fedfina shall be entitled to exercise all the rights under section 13(4) of the Act to take possession of the secured asset(s) including but not limited to transfer the same by way of sale or by invoking any other remedy available under the Act and the Rules thereunder and realize payment. Fedfina is also empowered to ATTACH AND/OR SEAL the secured asset(s) before enforcing the right to sale or transfer. Subsequent to the Sale of the secured asset(s), Fedfina also has a right to initiate separate legal proceedings to recover the balance dues, in case the value of the mortgaged properties is insufficient to cover the dues payable to the Fedfina. This remedy is in addition and independent of all the other remedies available to Fedfina under any other law. The attention of the borrower(s) is invited to Section 13(8) of the Act, in respect of time available, to redeem the secured assets and further to Section 13(13) of the Act, whereby the borrower(s) are restrained / prohibited from disposing of or dealing with the secured asset(s) or transferring by way of sale, lease or otherwise (other than in the ordinary course of business) any of the secured asset(s), without prior written consent of Fedfina and noncompliance with the above is an offence punishable under Section 29 of the said Act. The copy of the Demand Notice is available with the undersigned and the borrower(s) may, if they so desire, can collect the same from the undersigned on any working day during normal office hours.

Date - 23.05.2024, Place - Pune

Sd/- (Authorized Officer) , Fedbank Financial Services Ltd



**L&T Finance Limited.**  
Erstwhile L&T Finance Holdings Limited)  
**Registered Office:** L&T Finance Limited, Brindavan Building, Plot No. 177 Kalina, CST Road, Near Merceides Showroom, Santacruz (East), Mumbai 400 098  
**CIN No.:** L67120MH2008PLC181833  
**Branch Address :** Mumbai  
**Authorised Officer:** (1) Shekhar Kale (9823271111) & (2) Santosh Tiwari (9920490126)



INTIMATION CUM DISPOSAL NOTICE

Intimation to Remove Movable Assets from Secured Property Notice is hereby given to the Borrower(s). Co-borrowers with the Authorized Officer, has already sold the below mentioned Secured Asset through sale by Private Treaty for recovery of dues from borrowers **1) Mr. Vishwas Pandurang Jadhav , 2) Mrs. Poonam Vishwas Jadhav** with respect to the loan obtained from **L&T Finance Limited.** Now is in process of handing-over possession of immovable property to auction-purchaser

At the time of taking possession of said property, some movable items were found by Authorised Officer in the said premise. Notices dated **13th May 2024** has been sent to Borrower/Co-borrower by RPAD at available/Last known address, intimating them to collect/remove inventory, movables, belongings lying in secured property. Therefore, through this notice, we hereby give final intimation to Borrower/Co-borrower to remove all inventories, movables, belongings and documents lying inside the mortgaged property in the presence and with consent of Authorised Officer of **L&T Finance Limited** by furnishing required documentary proof on or before **30th May 2024** within time 11.00 AM to 5.00 P.M. Please take a note that, if you fail to remain present at the scheduled date and time and remove the inventories, we will be forced to remove and dispose the same at your cost and risk. Notice is hereby given to the public in general that the below described movable articles will be sold in the mentioned date and offers are also invited.

| Property details- Flat No. 311 In The Building Known As "Shri. Ganesh Laxmi Vihar" Survey No. 285 Village Lohegaon, Tal. Haveli, Dist. Pune |       |                                       |     |                |
|---------------------------------------------------------------------------------------------------------------------------------------------|-------|---------------------------------------|-----|----------------|
| Account Number<br>PUNHL17000463<br>and<br>PUNHL17000524                                                                                     | SL NO | Item                                  | Qty | Value (In Rs.) |
|                                                                                                                                             | 1     | Ceiling Fan                           | 2   | 1000           |
|                                                                                                                                             | 2     | Wall Clock                            | 1   | 200            |
|                                                                                                                                             | 3     | 3 Plastic Chairs                      | 3   | 600            |
|                                                                                                                                             | 4     | 4 Plastic Stool                       | 1   | 300            |
|                                                                                                                                             | 5     | 5 Wooden Sofa                         | 3+2 | 5000           |
|                                                                                                                                             | 6     | 6 Gas stove                           | 1   | 1000           |
|                                                                                                                                             | 7     | 7 Cylinder                            | 1   | 500            |
|                                                                                                                                             | 8     | 8 Water Purifier                      | 1   | 1000           |
|                                                                                                                                             | 9     | 9 Wooden Bed                          | 1   | 5000           |
|                                                                                                                                             | 10    | 10 Wooden Wardrobe Cupboard           | 1   | 4000           |
|                                                                                                                                             | 11    | 11 Samsung TV 24 inch                 | 1   | 2500           |
|                                                                                                                                             | 12    | 12 Whirlpool single door refrigerator | 1   | 4500           |
|                                                                                                                                             | 13    | 13 Wooden Showcase                    | 1   | 1500           |
|                                                                                                                                             | 14    | 14 Misc. Scrap Items                  | 1   | 10000          |
| Distress Value                                                                                                                              |       |                                       |     | 29,680         |

Sd/-  
Authorised Officer  
For L&T Finance Limited

Date: 23.05.2024  
Place: Pune



**AU SMALL FINANCE BANK**  
A SCHEDULED COMMERCIAL BANK

**AU SMALL FINANCE BANK LIMITED** (A SCHEDULED COMMERCIAL BANK)  
Regd. Office: 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur - 302001, Rajasthan, (India). (CIN:L36911RJ1996PLC011381)

**APPENDIX-IV-A- [See proviso to rule 8(6)] Sale notice for sale of immovable properties**

E-auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s)/ Co-Borrower (s)/Mortgagor (s) and Guarantor (s) that the below described immovable properties mortgaged to the Secured Creditor, the constructive/physical possession of which has been taken by the Authorised Officer of **AU Small Finance Bank Limited (A Scheduled Commercial Bank)**, the same shall be referred herein after as **AUSFB**. The Secured Assets will be sold on "As is where is", "As is what is", and "Whatever there is" basis through E-Auction for recovery of amount mentioned in the table below along with further interest, cost, charges and expenses being due to **AUSFB** viz. Secured Creditor.

It is hereby informed you that we are going to conduct public E-Auction through website <https://sarfaesi.auctiontiger.net>

| Loan A/C No. / Name of Borrowers/Co Borrowers/ Mortgagors/Guarantor                                                                                                                                                                                                                                                    | Date & Amount of 13(2) Demand Notice                                                                                                                                                                    | Date Of Possession | Description of Property                                                                                                                                                                                                                       | Reserve Price For Property                                | Earnest Money For Property                                  | Date & Time Of E-auction                                                     | Date of Bid Submission        | E-Auction Place of Tender Submission                                                                                                                                                                               | Contact Person and Property Visit Date                                                              |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------|-------------------------------------------------------------|------------------------------------------------------------------------------|-------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------|
| (Loan A/C No.)<br>L9001061121091760 &<br>L9001060120271137,<br>Yogesh Footwear Through IT'S Proprietor Balkrushna Bhandare (Borrower),<br>Balkrishna Bhiokba Bhandare S/O Bhiokba (Co-Borrower),<br>Yogesh Balkrushna Bhandare S/O Balkrushna (Co-Borrower)<br>Nilesh Balkrishna Bhandare S/O Balkrishna (Co-Borrower) | 14-Mar-23<br>Rs. 3,23,551/-<br>Rs. Three Lakh Twenty-Three Thousand Five Hundred Fifty-One Only and<br>Rs. 22,20,415/-<br>Rs. Twenty-Two Lakh Twenty Thousand Four Hundred Fifteen Only as on 13-Mar-23 | 23-Jan-24          | Shop No. 11, Ground Floor, Wing A, Sneha Paradise, Survey No. 131/28, Nda Road, Warje Malwadi, Tal Haveli, Dist Pune - 411052<br><b>Admeasuring 179 Sq.Ft.+ 53 Sq. Ft. (Loft Area) = 205 Sq.Ft.</b>                                           | Rs. 23,00,000/-<br>Rs. Twenty Three Lakh Only.            | Rs. 2,30,000/-<br>Rs. Two Lakh Thirty Thousand Only.        | <b>03-Jul-24</b><br>2.00 PM to 4.00 PM with unlimited extension of 5 minutes | On or Before <b>01-Jul-24</b> | <b>AU Small Finance Bank Ltd., Branch Address :-</b><br>Atharwa Plaza, 3Rd Floor, Pune Satara Road, Dhanakwadi, Dist. Pune, Maharashtra - 411043                                                                   | Ravindra Devare & Deepak Jain<br>7039052930<br>9773358234<br>auctions@aubank.in<br><b>28-Jun-24</b> |
| (Loan A/C No.)<br>L9001060718472542 &<br>L9001061121082701,<br>Sunil Mini Market Through IT'S Proprietor Sunil Rajaram Mate (Borrower),<br>Sunil Rajaram Mate S/O Rajaram (Co-Borrower & Mortgagor),<br>Smt.Rupali Sunil Mate W/O Sunil (Co-Borrower)                                                                  | 10-Oct-22<br>Rs. 16,67,754/-<br>Rs. Sixteen Lac Sixty-Seven Thousand Seven Hundred Fifty-Four Only &<br>Rs. 2,50,371/-<br>Rs. Two Lac Fifty Thousand Three Hundred Seventy-One Only as on 10-Oct-22     | 31-Oct-23          | Property Situated At Shop No. 02, Ground Floor, "Krushnadeep Apartment", Sr. No. 673 To 682, Old Milkat No. 254, New Milkat No. 0322/02, Khadakwasla, Pune - 411024. <b>Admeasuring 230 Sqft</b>                                              | Rs. 13,50,000/-<br>Rs. Thirteen Lakh Fifty Thousand Only. | Rs. 1,35,000/-<br>Rs. One Lakh Thirty Five Thousand Only.   | <b>20-Jun-24</b><br>2.00 PM to 4.00 PM with unlimited extension of 5 minutes | On or Before <b>18-Jun-24</b> | <b>AU Small Finance Bank Ltd., Branch Address :-</b><br>Atharwa Plaza, 3Rd Floor, Pune Satara Road, Dhanakwadi, Dist. Pune, Maharashtra - 411043                                                                   | Ravindra Devare & Deepak Jain<br>7039052930<br>9773358234<br>auctions@aubank.in<br><b>15-Jun-24</b> |
| (Loan A/C No.)<br>L9001060116775544,<br>Vinorama Shivshankar Singh S/O Shivshankar (Borrower),<br>Parmatma Shivshankar Singh S/O Shivshankar (Co-Borrower),<br>Vimla Parmatma Singh W/O/D/O Gopal (Co-Borrower)<br>Abhay Parmatma Singh S/O Parmatma Shivshankar Singh (Co-Borrower)                                   | 15-Dec-21<br>Rs. 16,05,794/-<br>Rs. Sixteen Lac Five Thousand Seven Hundred Ninety-Four only as on 14-Dec-21                                                                                            | 02-Feb-24          | Property Situated Flat No. 1, Ground Floor, Sankalp Sidhi Society, Survey No. 37 To 45, Cts No. 21, Plot No. 389, Yashwant Nagar, Opposite Akashganga Building, Talegaon, Tal. Maval, Dist Pune - MH. 410507 <b>Admeasuring 52.49 Sq.Mtr.</b> | Rs. 19,00,000/-<br>Rs. Nineteen Lakh Only.                | Rs. 1,90,000/-<br>Rs. One Lakh Ninety Thousand Only.        | <b>20-Jun-24</b><br>2.00 PM to 4.00 PM with unlimited extension of 5 minutes | On or Before <b>18-Jun-24</b> | <b>AU Small Finance Bank Ltd., Branch Address :-</b><br>Atharwa Plaza, 3Rd Floor, Pune Satara Road, Dhanakwadi, Dist. Pune, Maharashtra - 411043                                                                   | Ravindra Devare & Deepak Jain<br>7039052930<br>9773358234<br>auctions@aubank.in<br><b>15-Jun-24</b> |
| (Loan A/C No.)<br>L9001060122049880,<br>Mandveswar Kiranaa Stores (Borrower),<br>Wakade Devichand Nana Wakade S/O Nana (Co-Borrower)                                                                                                                                                                                   | 17-Jan-22<br>Rs. 6,74,881/-<br>Rs. Six Lac Seventy-Four Thousand Eight Hundred Eighty-One only as on 13-Jan-22                                                                                          | 25-Apr-24          | Property Situated At Milkat No 207, (As Per Sale Deed 2009), Maaje Mandve, Te-Pathardi, Dist.- Ahmed Nagar, M.H. <b>Admeasuring 285.78 Sq. Mtr.</b>                                                                                           | Rs. 9,55,000/-<br>Rs. Nine Lakh Fifty Five Thousand Only. | Rs. 95,500/-<br>Rs. Ninety Five Thousand Five Hundred Only. | <b>03-Jul-24</b><br>2.00 PM to 4.00 PM with unlimited extension of 5 minutes | On or Before <b>01-Jul-24</b> | <b>AU Small Finance Bank Ltd., Branch Address :-</b><br>Plot no. 101/83, Final plot no. 101, in TP scheme No.4 Ground Floor, Saideep Executive, Near SG Kaigankar Jewellers, Savi, Ahmednagar, Maharashtra-414003. | Ravindra Devare & Deepak Jain<br>7039052930<br>9773358234<br>auctions@aubank.in<br><b>28-Jun-24</b> |

**The terms and conditions of e-auction sale:-**  
(1). The E-Auction sale of Secured Asset is on "as is where is", "as is what is", "whatever there is" and "no recourse" basis for and on behalf of the Secured Creditor viz. AUSFB and there is no known encumbrance which exists on the said property.  
(2). For participating in online e-auction sale, Bid document, copies of PAN Card, Board Resolution in case of Company and photo ID, address proof are required to be submitted along with EMD, which is payable by way of RTGS/NEFT/DD in the name of MSME AUCTION POOL ACCOUNT OF AU Small Finance Bank Limited, Current account No. 192120112171599 AU SMALL FINANCE BANK LIMITED Fifth and Sixth Floor Sunny Big Junction STC Khasra No. 64 to 67, Gram SukhaiPura New Atish Market Jaipur 302020, IFSC Code: AUBL0002011, Once an Online Bid is submitted, same cannot be withdrawn. Further any EMD submitted by bidder will be required to send the UTR/Ref no./DD no. of the RTGS/NEFT/DD with a copy of cancelled cheque on the following email IDs i.e. auctions@aubank.in  
(3). All Interested participants / bidders are requested to visit the website <https://sarfaesi.auctiontiger.net> & <https://www.aubank.in/bank-auction> for further details including Terms & Conditions, to take part in e-auction sale proceeding and are also advised to contact Mr. Bhanu Pratap Singh, Contact Number 9358002663 and e-mail of auctions@aubank.in  
**Please Note:** This is also a 15 days & 30 days notice Under Rule 8(6) read with Rule 9(1) to the Borrowers/Co Borrowers/Mortgagors of the above said loan account about sale through tender / Inter se bidding on the above-mentioned date. The property will be sold, if their outstanding dues are not repaid in full by the borrower in the given notice period.  
Date : 22/05/2024  
Place : Pune / Ahmednagar  
Authorised Officer AU Small Finance Bank Limited

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Pune